

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES**

**LOK SABHA
UNSTARRED QUESTION NO. 3221**

Surplus Lands held by Public Sector Undertaking (PSUs)

3221. Dr. M K Vishnu Prasad:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the surplus lands held by Public Sector Undertaking (PSUs) across the country;
- (b) whether the Government has proposed to develop these surplus lands with the help of private players; and
- (c) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) to (c) Central Public Sector Enterprises (CPSEs) function under the administrative control of respective Ministries/ Departments. The identification and details of surplus land, if any, and decision regarding potential requirement for expansion, diversification or disposal are made by the boards of the CPSEs. Instructions have been issued to Ministries/ Departments to ensure that CPSEs maintain and update the data of land holdings including the surplus land and to formulate the strategies with respect to optimization of such land.
